

MINUTES OF EFC MEETING No. 01/AM15 DATED 24.4.2014 FOR IMPORT OF RESTRICTED ITEMS

Meeting No.01/AM15 of EXIM Facilitation Committee (EFC) was held on 24.4.2014 at 10:30 a.m. in Room No. 04, Udyog Bhawan, New Delhi under the Chairmanship of Shri Darshan Singh, Joint Director General of Foreign Trade to consider cases for import of restricted items.

2. Following officers attended the meeting:

1	Shri K.K. Tiwari, Indl. Advisor	D/o Heavy Industry
2.	Dr. Shruti Rai Bhardwaj, Dy. Director	M/o Environment & Forests
3.	Shr. V.K. Tyagi, Dy. Indl. Advisor	D/o Pharmaceuticals
4.	Shri Rajesh Malhotra, Dy. DGFT	DGFT
5.	Sh. D.C. Katoch, FTDO	DGFT

3. Following decisions were taken:

Import cases (total cases : 224)

3. 1 Following **38 (Thirty Eight)** cases were **approved**:-

Sl. No.	Case No.	Name of the firm / File No.	Date of forwarding/ receipt	Item of Import	CIF Value (Rs. lakh)	Decision of the IMC
PART-I (AHD&F)						
	1	Aquamax, Pune 01/53/8/61/AM-13/A-8/IC	4.5.2013	7000 nos. of Ornamental fishes - Discus & 3000 nos. of Ornamental fishes - Flower Horn	11.58	Approved on the basis of revised comments as recommended by D/o AHD&F vide letter No.35029/13/2012-FY(Trade) dated 2.4.2014.
	11	Vipin K.V. Kerala 01/53/8/573/AM-14/V-38/IC	5.3.2014	01 no. of Dog as per ANF2B	0.94	Approved 01 no. as recommended by AHD&F vide O.M. No.102-15/2014-Trade dated 9.4.2014.
	12	National Centre for Cell Science, Pune 01/53/162/794/AM-14/N-26/IC	10.3.2014	280 nos. of Live Mice as per ANF2B	28.99	Approved 280 nos. as recommended by AHD&F vide O.M.No.102-137/2013-Trade dated 9.4.2014.
	18	India Gills, Bangalore 01/53/162/835/AM-14/I-45/IC	19.3.2014	10 varieties of Ornamental fishes	107.44	Approved 10 varieties of Ornamental fishes. as recommended by ADH&F vide Letter No. 35029/1/2014-Fy (Trade) dated 22.1.2014.
	19	Vijay Kumar, Delhi 01/53/8/605/AM-14/V-43	19.3.2014	02 nos. of Dog	1.51	Approved 02 nos. as recommended by ADH&F vide Letter No. 102-28/2014-Trade dated 9.4.2014.
	21	Nirmaan Sales Corporation, Nagpur 01/53/162/830/AM-14/N-29/IC	20.3.2014	Ornamental fishes as per ANF2B	55.25	Approved 91 varieties of Ornamental fishes as recommended by D/o AHD&F vide letter No.35029/5/2014-Fy(Trade) dated 25.3.2014.

						dated 25.3.2014.
	23	Vidhan Sales, Nagpur 01/53/162/700/AM-14/V-35/IC	21.3.2014	527000 nos. of Ornamental Fishes	55.25	Approved 92 varieties of Ornamental fishes as recommended by AHD&F vide letter No.35029/7/2011-Fy(Trade) Vol.II dated 17.4.2014.
	29.	M/s Bloo Aqua Studio, Bangalore 01/53/8/616/AM-14/S-148/IC	25.3.2014	98300 nos. of Ornamental Fishes	2.38	Approved 54 varieties of Ornamental fishes as recommended by D/o AHD&F vide letter No.35029/8/2014-FY(Trade) dated 7.4.2014.
	31	The Asian Aqua Farm, Kolkata 01/53/162/Misc/AM-14/A-83/IC	7.2.2014	29,50,000 pcs. Of Ornamental fishes as per ANF2B	1878.99	Approved 09 varieties of Ornamental fishes as recommended by AHD&F vide letter No. 35029/2/2011-Fy (Trade) dated 7.2.2014.
	42	M/s Marine Aqua Farms, Vijaywada 01/53/162/732/AM-14/M-51/IC	9.4.2014	Ornamental fishes as per Annexure	30.20	Approved 18 varieties of Ornamental fishes as recommended by D/o AHD&F vide letter No.35029/6/2014-Fy(Trade) dated 6.2.2014.
PART-VI (DIPP)						
	13	Eco Green Rubbers P Ltd., Mumbai 01/53/8/468/AM-14/E- 14/IC	8.1.2014	15000 MT Used rubber tyre with multiple cuts shreds/press baled	600	The Committee decided to approve 6000 MTs , the lowest quantity recommended by MOEF vide O.M. No. 23-6/2014-HSMD dated 19.3.2014 and DIPP vide O.M.No.9/3/2014-TSW dated 17.4.2014.
	14	Pramukh Pyrolysis Project, Surat 01/53/8/478/AM-14/P-33/IC	13.1.2014	16400 MT of Old & Used Rubber Tyres (Cut/Shredded/Press Baled)	929.88	The Committee decided to approved 700 MTs , the lowest quantity recommended by MOEF vide O.M. No. 5-3/2014-HSMD dated 19.3.2014 and DIPP vide O.M. No.9/4/2014-TSW/51 dated 1.4.2014.
PART-IX (MOEF(O))						
	4	Industrial Atomizer Co, Mumbai 01/53/8/587/AM-14/I-44/IC	14.3.2014	112.80 Mt of HCFC 141b (1,1-Dichloro-1- Fluorethane)	144.80	Approved 112.80 MT as recommended by MoEF (O) vide O.M. No. 11/2/2014-OC dated 19.3.2014 .
	5	Meet Refrigeration, Mumbai 01/53/8/604/AM-14/M- 59/IC	19.3.2014	6390 nos. of Various types of Air conditioners with accessories containing R-22 Gas	825.60	Approved 6390 nos. as recommended by MoEF (O) vide O.M. No.11/1/2014-OC dated 26.3.2014 has given no objection .
	6	SSD Trad, Chennai 01/53/162/823/AM-14/S-143/IC	19.3.2014	8735 nos. of Air conditioners with HCFC 22 (R-22) Gas	2437.06	Approved 5000 nos. as recommended by MOEF (O) vide O.M. No. 11/1/2014-OC dated 26.3.2014 quantitv may be

						restricted to 5000 nos. being a first timer.
	7	Swasthik Traders, Virudhnagar 01/53/8/609/AM-14/S-146/IC	20.3.2014	7900 nos. of Multibrand Split (Indoor/Outdoor Units) and Window of Air conditioners with accessories R-22 Gas	1467.04	Approved 5000 nos. as recommended by MOEF (O) vide O.M. No. 11/1/2014-OC dated 26.3.2014 quantity may be restricted to 5000 nos. being a first timer.
	8	Blue Star Ltd., Mumbai 01/53/8/617/AM-14/B-40/IC	26.3.2014	2,13,000 sets of Split & 37,000 nos. of Window Air conditioners with HCFC-22 Gas	37892.31	Approved 2,13,000 sets of Split & 37,000 nos. of Window Air conditioners with HCFC-22 (R-22) Gas as recommended by MoEF (O) vide O.M. No.11/1/2014-OC dated 2.4.2014.
	9	Blue Star Ltd., Mumbai 01/53/162/855/AM-14/B-42/IC	31.3.2014	1,81,000 sets of Split & 37,000 nos. of Window Air conditioners with HCFC-22 Gas	33554.16	Approved 1,81,000 sets of Split & 37,000 nos. of Window Air conditioners with HCFC-22 (R-22) Gas as recommended by MoEF (O) vide O.M.No.11/1/2014-OC dated 16.4.2014.
	10	Blue Star Ltd., Mumbai 01/53/162/854/AM-14/B-41/IC	31.3.2014	2,16,000 sets of Split & 17000 nos. of Window Air conditioners with HCFC-22 Gas	35821.51	Approved 2,16,000 sets of Split & 17000 nos. of Window Air conditioners with HCFC-22 (R-22) Gas as recommended by MoEF (O) vide O.M.No.11/1/2014-OC dated 16.4.2014.
	11	Waves, Chennai 01/53/8/621/AM-14/W-11/IC	28.3.2014	15220 sets of Air conditioners with R-22 (HCFC) Gas	2401.08	Approved 15220 sets as recommended by MoEF (O) vide O.M.No.11/1/2014-OC dated 16.4.2014.
	12	Panasonic India P Ltd., Chennai 01/53/8/629/AM-14/P-46/IC	3.4.2014	3,00,000 sets of Air conditioners with HCFC-22 (R-22) Gas as per ANF2B	64968.75	Approved 3,00,000 sets as recommended by MoEF(O) vide O.M.No.11/1/2014-OC dated 16.4.2014 has given no objection.
	14	Satguru Enterprises, New Delhi 01/53/8/35/AM-15/S-6/IC	16.4.2014	15000 sets of Air conditioners with HCFC 22 (R22) Gas as per ANF2B.	3441.00	Approved 5000 nos. as recommended by MOEF (O) vide O.M. No. 11/1/2014-OC dated 23.4.2014 quantity may be restricted to 5000 nos. being a first timer.
	15	Bhutoria Refrigeration P Ltd., Mumbai 01/53/8/36/AM-15/B-3/IC	16.4.2014	15000 sets of Air conditioners with HCFC 22 (R22) Gas as per ANF2B.	3441.00	Approved 5000 nos. as recommended by MOEF (O) vide O.M. No. 11/1/2014-OC dated 23.4.2014 quantity may be restricted to 5000 nos. being a first timer.
	19	Rolex Trading Co., Belgaum 01/53/8/08/AM-15/R-1/IC	4.4.2014	5000 nos of Air Conditioners with HCFC-22(R22) Gas as per ANF2B	15.00	Approved 5000 nos. as recommended by MoEF(O) vide O.M. No.11/1/2014-OC dated 16.4.2014 has given no objection.

PART-X [MOEF(WL)]						
	5	Siddharth Singh Garha, Indore 01/53/8/379/AM-14/S-98/IC	18.11.2013	14 nos. of Animal Trophies	7.76	Approved 08 nos. as recommended by MOEF (WL) vide O.M. No.3-55/2013/WL-I dated 20.3.2014.
	12	Hi-Tech Advance Products, Indore 01/53/8/563/AM-14/H-42/IC	4.3.2014	07 sets of Veterinary Equipment/ Tranquilizer and accessories as per ANF2B	11.59	Approved 07 sets as recommended by MOEF (WL) vide O.M. no.3-18/2014/WL-I dated 24.3.2014.
PART-XI (PESO)						
	1	Wetherford Oil Tool Middle East, Mumbai 01/53/8/585/AM-14/W-10/IC	11.3.2014	Explosives as per ANF2B	234.54	Approved as recommended by PESO vide letter No.E-25(38)104/2009 dated 19.3.2014.
PART-XII (PHARMA)						
	4	Enal Drug P Ltd., Hyderabad 01/53/162/745/AM-14/E-21/IC	18.2.2014	50000 Kgs of 2,2,2 Trifluoro Ethanol	199.04	Approved as recommended by D/o Pharma vide O.M. No. 36012/03/2014/PI (Norms) dated 4.4.2014.
	6	Ramdev Chemicals P Ltd., Mumbai 01/53/162/791/AM-14/R-30/IC	5.3.2014	40 MT of 2 Bromo-2-Nitro-1,3-Propanediol as per ANF2B	119.07	Approved as recommended by D/o Pharma vide letter No.36012/5/2014-PI(Norms) dated 24.4.2014.
PART-XVI(MHA)						
	13	Kraska Zone Training P Ltd., Navi Mumbai 01/53/8/485/AM-14/K-26/IC	17.1.2014	104300 nos. of Paintball Marker	526.57	The Committee noted that the Commissioner of Police, Greater Mumbai had earlier certified that the subject item cannot be repaired and converted into a fire arm and does not fall under the definition of 'Arms'. The Committee noted that on this basis the firm was granted permission to import subject item. Therefore, the Committee decided to approve the case being item for sports/ recreation goods.
PART-XX(Misc)						
31.	17	Jasch Industries Ltd.,New Delhi 01/53/8/345/AM-14/I		Radioactive		Approved as recommended by

		Dehi 01/53/8/615/AM-14/J-24/IC	24.3.2014	materials as per ANF2B	89.25	AERB vide Consent No. Ref: AERB/RSD/NG/NR201/2014/2292 dated 13/19.02.2014.
32.	18	International Environment Co. New Delhi 01/53/8/631/AM-14/I-46/IC	31.3.2014	Radioactive materials as per ANF2B	7.50	Approved as recommended by AERB vide Consent No. Ref: AERB/RSD/SS/PROC/NR-134/2014/2826 dated 7/11.03.2014.
33.	19	Naini Papers Ltd., Uttarakhand 01/53/162/867/AM-14/N-28/IC	28.3.2014	Radioactive materials as per ANF2B	8.68	Approved as recommended by AERB vide Consent No. Ref: AERB/RSD/NG/NR259/2014/1658 dated 3/5/.02.2014.
34.	22	International Environment Co. New Delhi 01/53/8/27/AM-15/I-2/IC	9.4.2014	Radioactive materials as per ANF2B	15.00	Approved as recommended by AERB vide letter No. AERB/RSD/Res-NOC/BARC-RP AD/2014/1422 dated 30.1.2014.
35.	23	Global Coal & Mining Pvt. Ltd., New Delhi 01/53/8/28/AM-15/G-1/IC	9.4.2014	Radioactive materials as per ANF2B	14.71	Approved as recommended by AERB vide Ref.No.: AERB/RSD/NG/ER-142A/Imp-Amd/2014/1964 dated 10/12-2-2014.
36.	24	International Environment Co. New Delhi 01/53/8/51/AM-15/I-5/IC	22.4.2014	Radioactive materials as per ANF2B	2.70	Approved as recommended by AERB vide letters No. AERB/RSD/SS/PROC/AP-NFC/2014/3775 dated 7/10.4.2014 and AERB/RSD/SS/PROC/SR-186/2014/3552 dated 1/4.4.2014.
37.	25	International Environment Co. New Delhi 01/53/8/49/AM-15/I-3/IC	22.4.2014	Radioactive materials as per ANF2B	12.80	Approved as recommended by AERB vide letters No. AERB/RSD/SS/PROC/SR-327/2014/4015 dated 15/17.4.2014 and AERB/RSD/SS/PROC/ER-416/2014/3704 dated 7/10.4.2014.
38.	26	International Environment Co. New Delhi 01/53/8/50/AM-15/I-4/IC	22.4.2014	Radioactive materials as per ANF2B	4.00	Approved as recommended by AERB vide letters No. AERB/RSD/Res-NOC/AP-NFC/2014/3776 dated 7/10.4.2014 and AERB/RSD/SS/PROC/WR-174/2014/3295 dated 21/24.4.2014 .

3.2 Following 177 applications for import were **deferred** as comments from the concerned Ministries/Departments or the applicants have not been received.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. lakhs)	Remarks
PART-I (AHD&F)						
	2	Traceable Livestock, Gurgaon 01/53/8/349/AM-14/T-19/IC	28.10.2013	850 Pcs of Male & Female Pigs (Breed Berkshire)	75	Deferred for want of comments from D/o AHD&F
	3	VIF Stud and Livestock P Ltd., Hyderabad 01/53/8/470/AM-14/V-28/IC	9.1.2014	02 nos. Stallion & 10 nos. Broodmares	120	Deferred for want of information from the firm as sought by ADH&F
	4	Venkateshware Hatcheries P Ltd., Pune 01/53/8/494/AM-14/V-30/IC	30.1.2014	01 no. Horse	9.70	Deferred for want of information from the firm as sought by ADH&F
	5	Venkateshware Hatcheries P Ltd., Pune 01/53/8/495/AM-14/V-31/IC	30.1.2014	01 no. Spirit by Design (Horse)	9.70	Deferred for want of information from the firm as sought by ADH&F
	6	Venkateshware Hatcheries P Ltd., Pune 01/53/8/492/AM-14/V-29/IC	30.1.2014	01 no. SG Jeddah-Bay Arabian Stallion (Horse)	35.98	Deferred for want of information from the firm as sought by ADH&F
	7	Venkateshwara Hatcheries P Ltd., New Delhi 01/53/8/525/AM-14/V-36/IC	11.2.2014	02 nos. of Purebred Akhal-Take Horse	40.18	Deferred for want of comments from AHD&F
	8	Prime Bovine Genetics Pvt. Ltd., New Delhi 01/53/8/541/AM-14/P-37/IC	28.2.2014	10,000 Straws of Sexed Bovine Semen of HF & Jersey Breeds as per ANF2B	99.68	Deferred for want of comments from AHD&F
	9	Shri Parkash Singh Badal, Mukatsar Sahib, 01/53/162/769/AM-14/P-40/IC	27.2.2014	13 nos. of Animals as per ANF2B	15.6	Deferred for want of comments from AHD&F
	13	Tata Institute of Fundamental Research, Mumbai 01/53/162/799/AM-14/T-38/IC	10.3.2014	350 nos. of Zebrafish as per E-com application	0.13	Deferred for want of comments from AHD&F
	14	Vinod Birds & Pets Farm, Kerala 01/53/162/800/AM-14/V-41/IC	11.3.2014	04 nos. of Dogs as per ANF2B	0.80	Deferred for want of information from the firm as sought by ADH&F
	15	Sabarmati Ashram Gaushala, Ahmedabad 01/53/8/595/AM-14/S-140/IC	14.3.2014	500 doses of Gir F S Doses	6.41	Deferred for want of information from the firm as sought by ADH&F
	16	Ranbaxy Laboratories Ltd., New	14.3.2014	150 nos. of Mice (M/F)	30.28	Deferred for want

		Delhi 01/53/8/594/AM-14/R-33/IC				or comments from AHD&F
	17	Sinha Aquiriam, Howrah 01/53/162/748/AM-14/S-127/IC	18.3.2014	132000 pcs of Ornamental live fishes	30.26	Deferred for want of comments from AHD&F
	22	M.R. Grosskurth, New Delhi 01/53/8/607/AM-14/M-60/IC	24.3.2014	02 nos. of Dog	0.20	Deferred for want of comments from AHD&F
	24	Chamundi Hatcheries, Bangalore 01/53/162/842/AM-14/C-51/IC	25.3.2014	2500 nos. of Day Old Ostrich Chicks	151.20	Deferred for want of comments from AHD&F & MoEF (WL)
	25	Oxygen Aquatics, Chennai 01/53/162/771/AM-14/O-9/IC	25.3.2014	35 varieties of Ornamental fishes	29.60	Deferred for want of comments from AHD&F
	26	Maria Rosa Garcia, Goa 01/53/8/612/AM-14/M-61/IC	25.3.2014	01 no. of Dog	0.30	Deferred for want of comments from AHD&F
	27	Venkateshwara Hatcheries P Ltd., Pune 01/53/8/619/AM-14/V-44/IC	26.3.2014	01 no. of Toyland Miniature Horse (Toyland Lots of Spice)	2.58	Deferred for want of comments from AHD&F
	28	Susmita Sengupta, USA 01/53/162/Misc/AM- 14/S-150/IC	2.4.2014	03 nos. of Cats	0.3	Deferred for want of comments from AHD&F
	30	Tanya Arvind Dubash, Mumbai 01/53/8/03/AM-15/T-1/IC	4.4.2014	01 no. of Dog	2.82	Deferred for want of comments from AHD&F
	32	Masako Maruyama, Chennai 01/53/162/840/AM-14/M-62/IC	16.4.2014	01 no. of Dog	NA	Deferred for want of comments from AHD&F
	33	Sabarmati Ashram Gaushala, Ahmedabad 01/53/8/13/AM-15/S-5/IC	15.4.2014	320 nos. of HF Frozen Embryos, 160 nos. Jersey Frozen Embryos & 480 nos. Frozen Embryos as per ANF2B.	188.69	Deferred for want of comments from AHD&F
	34	Ani Vijayan, Kerala 01/53/8/17/AM-15/A-2/IC	15.4.2014	01 no. of Dog	0.51	Deferred for want of comments from AHD&F
	35	Kunduru Jayaveer, Hyderabad 01/53/8/21/AM-15/K-2/IC	15.4.2014	02 nos. of Dog	0.5	Deferred for want of comments from AHD&F
	36	Jaspreet Singh, Ambala 01/53/8/628/AM-14/J-25/IC	17.4.2014	01 no. of Dog	0.35	Deferred for want of comments from AHD&F
	37	Disha Anil Vaswani, Mumbai 01/53/8/25/AM-15/D-2/IC	17.4.2014	01 no. of Dog	0.49	Deferred for want of comments from AHD&F
	38	Glenmark Pharmaceuticals, Ltd., Mumbai 01/53/8/20/AM-15/G-2/IC	17.4.2014	4401 no. of Live Animals as per ANF2B	348.55	Deferred for want of comments from AHD&F

		01/53/162/29/AM-15/S-2/IC				ANDR
	39	Director Sports & Youth Welfare, Govt. of M.P., Bhopal 01/53/162/22/AM-15/S-8/IC	21.4.2014	06 nos. of Trained Sports Horses as per ANF2B	240	Deferred for want of comments from AHD&F
	40	Tata Memorial Centre, Mumbai 01/53/162/28/AM-15/T-3/IC	22.4.2014	40 nos. of Live Mice	7.32	Deferred for want of comments from AHD&F
	41	Director A.H. & Veterinary, Meghalaya, Lumdingiri (Garikhana), Shillong 01/53/162/50/AM-15/M-5/IC	22.4.2014	100 nos. of Pigs (Growers) as per ANF2B		Deferred for want of comments from AHD&F
PART-II (C&PC)						
	1	Tagros Chemicals India Ltd., Mumbai 01/53/162/604/AM-14/T-29/IC	19.12.2013	20 kgs 111 Trichlorotrifluoroethane	0.87	Deferred for want of comments from MoEF.
	2	VHCL Industries Ltd., Mumbai 01/53/162/686/AM-14/V-33/IC	31.1.2014	3300 MT Virgin Plastic Scrap all type of polymers including LLDPE/LDPE/HDPE/PP/Acrylic Etc.	935.55	Deferred for want of comments from MoEF
	3	Clariant Chemicals India Ltd., Thane 01/53/162/688/AM-14/C-41/IC	31.1.2014	50,000 kgs of Bromochloromethane	209.6	Deferred for want of information from the firm sought by C&PC and MoEF.
	4	Rajmedra Thermoplastic, Pune 01/53/8/584/AM-14/R-32/IC	19.3.2014	300 MT of Plastic Scrap Natural	69.02	Deferred for want of comments from MoEF
	5	Nirav International, Mumbai 01/53/8/622/AM-14/N-31/IC	31.3.2014	3600 M.T. of Virgin Plastic Scrap all Type of Polymer including LLDPE/LDPE/HDPE/PP etc.	1004.40	Deferred for want of comments from MoEF
	6	R.K. International, Falna 01/53/8/620/AM-14/R-36/IC	28.3.2014	3300 M.T. of Cellulose & Virgin Plastic Wastes & Scrapes	742.50	Deferred for want of comments from MoEF
	7	Sri Balaji Enterprises, Madurai 01/53/162/876/AM-14/S-151/IC	21.4.2014	190 MT of LDPE Scrap as per ANF2B	32	Deferred for want of comments from C&PC and MoEF.
	8	Bhamini Polymers Industry, Gondia 01/53/162/33/AM-15/B-4/IC	22.4.2014	720 MT of PVC Scraps	337.89	Deferred for want of comments from C&PC and MoEF.
PART - III (Heavy Industry)						
	2	Turbo Energy Ltd., Chennai 01/53/8/559/AM-14/T-37/IC	28.2.2014	60 nos. of Used Hexagon as per ANF2B	0.61	Deferred for want of comments from Heavy Industry.
	3	Vidur Tools P Ltd, Mumbai 01/53/162/803/AM-14/V-40/IC	14.3.2014	50,000 kgs of Tungsten Scrap	780	Deferred for want of information from the firm sought by Heavy Industry.

						heavy industry and Comments awaited from MoEF.
	4	X-Vision Healthcare, New Delhi 01/53/8/589/AM-14/X-2/IC	18.3.2014	01 no. of CT Scan Machine & 01 no. of Mammography machine	22.16	Deferred. Representative of Heavy Industry has informed in the meeting to seek comments from D/o Health.
	5	Sundram Fasteners Ltd., Chennai 01/53/8/05/AM-15/S-2/IC	9.4.2013	1100 lbs of Chromium powder	6.73	Deferred for want of comments from Heavy Industry
PART-IV (Information Technology)						
	1	Amazon Seller Services P Ltd., Bangalore 01/5/38/514/AM13/A-73/IC	30.1.2013	11,937 Nos. of Refurbished Kindle Device - E Book Reader	695.13	Deferred for want of information from the firm sought by D/o Information Technology.
	3	Search Value ITES P Ltd., Noida 01/53/8/586/AM-14/S-139/IC	7.3.2014	03 nos. of Laptop & 01no. Of Brix as per ANF2B	0.34	Deferred for want of information from the firm as sought by D/o Information Technology and Comments awaited from MoEF.
	4	Orchid Infrastructure Developers P Ltd., Gurgaon 01/53/8/610/AM-14/O-10/IC	4.4.2014	5 nos. of Blade server	1.89	Deferred for want of comments from IT & MoEF
	5	T&B Systems Pvt. Ltd., Chennai 01/53/162/26/AM-15/T-4/IC	22.4.2014	09 nos. of Used Servers and Networking Components	1.09	Deferred for want of comments from IT & MoEF
PART-VI (DIPP)						
	1	GSEC Green Energy P. Ltd., Ahmedabad 01/53/162/702/AM13/G-21/IC	13.9.12	10,8000 MTs of Scrap/used Tyres for Tyre Pyrolysis Oil (TPO)	542.86	The Committee decided that all the cases pertain to Tyre Pyrolysis Oil (TPO) shall be considered after receiving comments from M/o Petroleum & Natural Gas.
	2	Aditya Petromax P. Ltd, Jodhpur 01/53/8/297/AM13/A-43/IC	14.9.2012	12000.00 MT of waste parings and scrap of rubber tyres and powder & Granules for Tyre	600	

				powder & granules for Tyre Pyrolysis Oil (TPO)		
	3	Narmada Industries, Raipur 01/53/8/128/AM13/N-7/IC	4.6.2012	Scrap Cut Tyres in 2-3 Piece - 6000 MTs for Pyrolysis Oil (TPO)	531	
	4	RAB Associates, New Delhi 01/53/8/152/AM13/R-11/IC	12.6.12	1500 MTs Cut used rubber tyres / waste, paring and scrap of rubber for Pyrolysis Oil	796.5	
	5	Rockdude Clean Tech P Ltd., Mumbai 01/53/162/1244/AM13/R-36/IC	6.2.2013	6750 MTs Waste / Scrap Rubber Tyre/ Tube with or without single / multi cuts for Pyrolysis Oil	269.99	
	6	Royal Carbon Black P Ltd., Mumbai 01/53/162/884/AM13/R-25/IC	representation 19.2.2013	40,000 MTs Tyre Scrap (Multiple Cut / Shredded) for Pyrolysis Oil	1716	As per S.No. 47 Pg. No. 8
	7	V.G. Bioenergy, Mumbai 01/53/8/524/AM13/V- 18/IC	11.2.2013	4500 MTs Old Cut Tyres and Tubes / Rubber Scrap for Pyrolysis Oil	197.46	
	8	Sreemrr Eco Green Industries P. Ltd., Hyderabad 01/53/8/111/AM14/S-36/IC	27.5.2013	30000 Mts. Of Used Rubber Tyres with cut in bead wire and rubber scrap for Pyrolysis Oil	1848	
	9	Aditya Pyro Energy P. Ltd., Hyderabad 01/53/8/151/AM- 14/A-25/IC	24.06.2013	11000 MTs of Used Rubber Tyre Scrap (Multi cut/shredded) for Pyrolysis Oil	274.72	
	10	Radiant Udyog P. Ltd., Nagpur 01/53/8/319/AM-14/R-18/IC	8.10.2013	15000 MTs of Used/Scrap Tyre for Tyre Pyrolysis Oil and Carbon Black	176.51	
	15	Reliable Renewal Energy, Nagpur 01/53/8/505/AM-14/R-26/IC	3.2.2014	6000 MT of Rubber Scrap Tyre	148.20	
						Deferred. Comments awaited from M/o P&NG on the test report submitted by IOC in pursuance

						100 in pursuance of meeting held on 12.12.2013
	16	Ridhi Sidhi Dhoop & Metal Industries, Jind 01/53/8/508/AM-14/R-27/IC	3.2.2014	100 MT of Battery Scrap as per ANF2B.	201.6	Deferred for wants of information from the firm as sought by DIPP & comments from MoEF
	17	Peters Type Recycling, Kerala 01/53/8/536/AM-14/P-36/IC	13.2.2014	3000 MTs of Waste Tires in Cuts Type	233.25	Deferred for wants of information from the firm as sought by DIPP & comments from MoEF
	18	U.B. Rice Mill P Ltd., Kolkata 01/53/162/793/AM-14/U-10/IC	5.3.2014	1000 MTs of Rubber tyre/tube scrap as per ANF2B	71.92	Deferred for want of information from the firm sought by DIPP and Comments awaited from MOEF.
	19	Platinum Rubber P. Ltd., Delhi 01/53/8/590/AM-14/P-45/IC	14.3.2014	1750 MT of Old and Used Rubber Tyres (Cut/Shredded/Press Baled) (for manufacturing of Crumb Rubber etc.)	110.25	Deferred for want of comments from MOEF.
	20	Target Rubber , Navi Mumbai 01/53/8/592/AM-14/T-40/IC	14.3.2014	1,20,000 MT of Used Rubber Tyres (for manufacturing of Crumb Rubber etc.)	3175.20	Deferred for want of information from the firm sought by DIPP and Comments awaited from MOEF.
	21	ISGEC Hitachi Zosen Ltd., Noida 01/53/8/488/AM-14/I-40/IC	18.3.2014	06 nos. of Retreated tyres	Proportionate	Deferred for want of information from the firm sought by MOEF.
	22	Vijaya Lakshmi Rubber Industries, Undi 01/53/162/759/AM-14/V-37/IC	19.3.2014	8000 MT of Scrap Tyre Cut Pieces	139.55	Deferred for want of comments from DIPP & MoEF.
	23	Klean Industries, Thane 01/53/8/623/AM-14/K-35/IC	3.4.2014	60000 Mt of Used Rubber Tyre with Multiple cuts or shredded or Press Baled .	2239.20	Deferred for want of information from the firm sought by DIPP and Comments awaited from MOEF.
	24	Raghunandan Industries, Chittorgarh 01/53/162/08/AM-15/R-2/IC	7.4.2014	200 Mt. of Shredded tyres	10.00	Deferred for want of comments from DIPP.

	25	Jai Tripathi Strips and Tubes P. Ltd., Mumbai 01/53/8/11/AM-15/J-1/IC	16.4.2014	9600 Mt. of Used rubber tyres scrap (Multi cut & shredded) as per ANF2B.	302.40	Deferred for want of information from the firm sought by DIPP and Comments awaited from MOEF.
	26	Roshan Metals, Chennai 01/53/162/09/AM-15/R-3/IC	16.4.2014	800 MTs of Lead Scrap (ISRI Code-RAILS) as per ANF2B.	138.32	Deferred for want of comments from DIPP.
	27	A.P Rubber Industries, Delhi 01/53/8/31/AM-15/A-4/IC	17.4.2014	20,000 Mt. of Used Rubber Tyres with multiple cuts/shreds/Press Baled	1165.60	Deferred for want of comments from DIPP & MoEF
	29	Kohinoor Reclamations, Jalandhar 01/53/162/43/AM-15/K-3/IC	22.4.2014	3000,000 KGS of Used Tyres with or without cut as per E-application	139.50	Deferred for want of comments from DIPP.
PART-VIII (MOEF)						
	1	A.R.Alloys P Ltd., Delhi 01/53/8/490/AM-14/A-70/IC	10.2.2014	23.06 MTs of Nickel - alloyed Scrap, approx 43% Nickel, 22% Chromium	92.39	Deferred for want of comments from MOEF & M/o Steel
PART-IX (MOEF(O))						
	3	KPL International Ltd., New Delhi 01/53/8/526/AM-14/K-29/IC	11.2.2014	300 MTs of HCFC-141B	378	Deferred for want of information from the firm as sought by MoEF (O)
	16	Manali Petrochemicals Ltd., Chennai 01/53/8/38/AM-15/M-3/IC	22.4.2014	800 MT of Dichloro Fluro Ethane HCFC 141b as per ANF2B	1022.30	Deferred for want of comments from MoEF(O)
	17	MIRC Electronics Ltd., Mumbai 01/53/8/563/AM-13/M-66/IC	15.3.2014	2000 nos. Split Air Conditioners		Deferred.
	18	MIRC Electronics Ltd., Mumbai 01/53/8/503/AM-12/M-50/IC	15.3.2014	1000 nos. Split Air Conditioners		Deferred.
PART-X [MOEF(WL)]						
	1	VBL Innovations P. Ltd., Bangalore 01/53/162/137/AM14/V-9/IC	30.5.2013	0.63 Kg of Alligator Skin	1.58	Deferred. MOEF(WL) has requested to obtain the recommendation of the Chief Wildlife Warden of the concerned state before granting the import license.
	2	Kushaldeep Singh Dhillon,	17.9.2013	01 Pcs of Animal Trophy	0.3	Deferred for want

		Chandigarh 01/53/8/271/AM-14/K-18/IC				of comments from MOEF (WL)
	3	Wave Industries P. Ltd., New Delhi 01/53/8/470/AM-12/W-8/IC	21.12.2011	03 nos. of African Handicraft Zebra Skin Rugs	3.15	Deferred. MOEF(WL) has requested to obtain the recommendation of the Chief Wildlife Warden of the concerned state before granting the import license.
	4	Saif Ali Khan Pataudi, Mumbai 01/53/8/358/AM-14/S-91/IC	4.11.2013	03 nos. of Red Deer shoulder mounts as per E-Com application	2.04	Deferred. MOEF(WL) has requested to obtain the recommendation of the Chief Wildlife Warden of the concerned state before granting the import license.
	6	Limra Enterprises, Mumbai 01/53/162/Misc/AM-14/L-8/IC	6.12.2013	10 nos. of Live Poultry/Ostrich Chicks	0.9	Deferred for want of comments from MoEF (WL) and want of information from the firm sought by AHD&F.
	7	VBL Innovations P. Ltd., Bangalore 01/53/162/572/AM-14/V-27/IC	6.12.2013	5.75 kgs of Alligator Skin (Alligator Missiissippiensis) (Qty. approx. 50 skins)	19.5	Deferred. MOEF (WL) has requested to obtain the CITES import permit and recommendation of the Chief Wildlife Warden , Govt. of Karnataka before granting the import license.
	8	Badam Agro Farms, Hyderabad 01/53/162/562/AM-14/B-28/IC	10.12.2013	20 nos. Emu Chicks – Non Cites (Dromaius), 20 nos. Ostrich Chicks (Struthio Camelus) and CAT (Domestic)	2.01	Deferred for want of comments from MoEF (WL) and want of information from the firm sought by AHD&F.
	9	Rajkeerth Aromatic & Biotech Pvt. Ltd., Tamilnadu 01/53/162/622/AM- 14/R-22/IC	24.12.2013	150 kgs Agar Wood	2.86	Deferred for want of comments from MoEF (WL)
	10	Simone Naturally Inspried Living LLP 01/53/8/429/AM-14/S-110/IC	24.12.2013	21 nos. of Article created in Hom Bos Taurus	8.00	Deferred. MOEF (WL) has requested to obtain

						requested to obtain the recommendation of the Chief Wildlife Warden of the concerned state before granting the import license.
	11	Adinath Veterinary Product P Ltd., Indore 01/53/8/551/AM-14/A-76/IC	26.2.2014	592 nos. of Tranquilizer Equipments/Syringe Projector as per E-Com application.	13.82	Deferred. MOEF (WL) has requested to obtain the recommendation of the Chief Wildlife Warden, Govt. of Karnataka before granting the import license..
	13	Hi-Tech Advance Products, Indore 01/53/8/599/AM-14/H-43/IC	18.3.2014	10 sets of Veterinary Equipment/Tranquilizer Equipment/CO2 Injection Rifle (JMST) and accessories	13.53	Deferred for want of comments from MoEF (WL)
	14	A&S Creations, New Delhi 01/53/8/606/AM-14/A-82/IC	20.3.2014	07 nos. of Radio Collars with Data Receivers along with Accessories	15.28	Deferred for want of comments from D/o Telecommunication
	15	Hi-Tech Advance Products, Indore 01/53/8/10/AM-15/H-1/IC	15.4.2014	8 sets of Veterinary Equipment/Tranquillizer as per ANF2B.	14.89	Deferred for want of comments from MoEF (WL)
	16	Rajpal Singh Kochhar, New Delhi 01/53/8/24/AM-15/R-4/IC	17.4.2014	12 nos. of Trophies	5.02	Deferred for want of comments from MoEF (WL)
PART-XI (PESO)						
	2	Schlumberger Asia Services Ltd., Mumbai 01/53/8/01/AM-15/S-1/IC	7.4.2014	Explosives as per ANF2B	7.52	Deferred for want of comments from PESO
PART-XII (PHARMA)						
	1	Cadila Healthcare Ltd., Ahmedabad 01/53/8/428/AM-14/C-39/IC	6.1.2014	20 kgs Bromofluoromethane	45	Deferred for want of comments from MoEF.
	2	Arti Industries Ltd., Mumbai 01/53/8/451/AM-14/A-66/IC	30.1.2014	80.16 kgs Bromofluoromethane	99.99	Deferred for want of information from the firm sought by D/o Pharmaceuticals & comments from MoEF
	3	Emcure Pharmaceuticals Ltd.,Pune 01/53/162/710/AM-14/E-20/IC	11.2.2014	35660.73 kgs of Theophylline Anhydrous-Powder	546.21	Deferred for want of information from

						the firm sought by D/o Pharma.
	5	Cadila Pharmaceuticals Ltd., Ahmedabad 01/53/8/562/AM-14/C-47/IC	4.3.2014	01 kg of Bromofluoromethane as per ANF2B	1.75	Deferred for want of information from the firm sought by D/o Pharmaceuticals & comments from MoEF.
	7	Soft Gel Healthcare P Ltd., Chennai 01/53/162/787/AM-14/S-136/IC	10.3.2014	76,000 kgs of Salmon Oil Blend 60%, Salmon Oil and 40% Fish Oil as per ANF2B	640.06	Deferred for want of comments from D/o Pharma.
	8	Cadila Pharmaceuticals Ltd., Ahmedabad 01/53/8/596/AM-14/C-48/IC	11.3.2014	4500 Kgs. of Theophylline Anhydrous Powder 200 M	1.1	Deferred for want of information from the firm sought by D/o Pharma.
	9	Metrochem API Pvt. Ltd., Hyderabad 01/53/162/15/AM-15/M-2/IC	16.4.2014	7500 kgs of 2,2,2 Trifluoro Ethanol as per ANF2B.	306.88	Deferred for want of comments from D/o Pharma
PART-XIV (P&NG)						
	1	Nutec Oil and Energy Pvt. Ltd., Chennai 01/53/162/996/AM-13/N-40/IC	11.07.2013	48000 Tons of Used/Waste Rubber Tyres in Shredded/Multi cut/Pressed Bundel	1404.48	Deferred. Comments awaited from M/o P&NG on the test report submitted by IOC in pursuance of meeting held on 12.12.2013
	2	Boschs Ltd., Bangalore 01/53/8/305/AM-14/B-24/IC	28.10.2013	31,000 Ltrs of Diesel & 20,000 Ltrs of Gasoline	85.64	Deferred. M/o P&NG has requested to check the status and validity of the R&D registration certificate issued by DSIR under M/s S&T before granting the import license.
100. 1	3	Bosch Ltd., Bangalore 01/53/8/556/AM-14/B-35/IC	24.3.2014	Diesel as per ANF2B	141.76	Deferred for want of comments from P&NG
101. 1	4	FEV India Pvt. Ltd, Pune 01/53/8/574/AM-14/F-8/IC	26.3.2014	850 Kgs Diesel fuel	2.83	Deferred for want of comments from P&NG
PART-XVI (MHA)						
102.	1	A. Purender Reddy, Hyderabad	09.10.2012	1 Nos of Revolver		Deferred for want

1		01/53/162/844/AM13/A-50/IC				of comments from MHA
103.1	2	Addl. Director General of Police, Chennai 01/53/8/603/AM13/C-59/IC	15.03.2013	6 Nos Explosive Vapor Detector Model:Mo-08TVIN with sources	88.20	Deferred for want of comments from MHA
104.1	3	Pahwa Manufacturers, Sitapur 01/53/8/543/AM13/P-42/IC	19.2.2013	220,800 Primers & 200,000 Plastic Case without primer	6.69	Deferred for want of comments from MHA
105.1	4	Director General of Police, Maharashtra Police Mukhayalya, Mumbai 01/53/171/33/AM-14/M-7/IC	29.4.2013	11 nos of Arms Disrupter Model Water Jet Disrupter lance, (including 10 nos Cartridges with each WJD lance i.e. 110 nos cartridges) & 11 nos of Cartridges .	118.33	Deferred for want of comments from MHA
106.1	5	Reliance Industries Ltd., Mumbai 01/53/8/116/AM14/R-8/IC	29.5.2013	2 nos of PNG-MXR5A (autogated) light weight, high resolution compact Night Vision Google...	9.38	Deferred for want of comments from MHA
107.1	6	Avaana Software & Services Trade, New Delhi 01/53/8/131/AM-14/A-23/IC	13.06.2013	500(approx) of mini unmanned aerial Vehicle (UAV) Systems (UAS)	Rs. 250 Crore	Deferred for want of comments from MHA
108.1	7	Vijay Inder Singla, MP (Lok Sabha) 01/53/162/386/AM14/V-18/IC	9.9.2013	84 FS Cheetah Beretta .38 Bore Auto Weapon	not given	Deferred for want of comments from MHA
109.1	8	Narendra Explosive Ltd., Delhi 01/53/8/414/AM-14/N-19/IC	10.12.2013	25 box of Empty Shells Parts, Empty Shells CN69 (1000 pcs)	2.33	Deferred for want of information from the firm sought by MHA.
110.1	9	Kommlabs Design P. Ltd., Noida 01/53/8/440/AM-14/K-25/IC	18.12.2013	30 nos. Digital Night Vision Ranger 5x42	5.03	Deferred for want of comments from MHA
111.1	10	Director General of Police Operations (OCTOPUS), Hyderabad 01/53/162/620/AM-14/A-68/IC	26.12.2013	100 nos. of STEYR SSG 69 PII Sniper Rifle Magazines	Euro 3,400/-	Deferred for want of comments from MHA
112.1	11	Narendra Explosive Ltd., Delhi 01/53/8/464/AM-14/N-23/IC	1.1.2014	1000 sets of Non Lethal Anti Rior Components & Parts of Grenades	10.98	Deferred. MHA has informed that the required documents has not been provided by the firm.
113.	12	Elcome Integrated Systems Pvt. Ltd.,	9.1.2014	06 nos. Lowrance broadband 3G	9.78	Deferred for want

1		Mumbai 14/E-13/IC	01/53/8/467/AM-		radar with complete accessories		of information from the firm sought by MHA.
114.	14	HQ SFF, Delhi 01/53/162/658/AM-14/S-117/IC	20.1.2014		100 nos. of P-90 (Tactical) with Reflex Sight and complete accessories with Ammunition Cartridges	Euro 3,85,002.92	Deferred for want of information from the firm sought by MHA.
115.	15	Inspector General of Police (Chandigarh Police), Chandigarh 01/53/162/681/AM-14/C-40/IC	28.1.2014		103 nos. of Vexor Pepper Spray	0.87	Deferred for want of comments from MHA
116.	16	Director General, BSF, New Delhi 01/53/8/506/AM-14/B-33/IC	31.1.2014		8250 nos. of Component/Spares of X-95 Assault Rifle	US \$ 65,689.79	Deferred for want of comments from MHA
117.	17	Director General, BSF, New Delhi 01/53/8/509/AM-14/B-34/IC	4.2.2014		33048 nos. Spares/Component of Carbine Machine 9mm MX4 Stom, Beretta	Euro 3,73,257.18	Deferred for want of comments from MHA
118.	18	National Security Guard, New Delhi 01/53/162/694/AM-14/N-24/IC	4.2.2014		40 nos. of N-Cross Multipurpose Sighting Systems (Night Binocular with compass and Range Finder) with accessories & spares	470.77	Deferred for want of comments from MHA
119.	19	AFP Operation A.S., Mumbai 01/53/8/511/AM-14/A-74/IC	5.2.2014		60 nos. Signal Catridges	0.77	Deferred for want of information from the firm sought by MHA.
120.	20	Cassiopeia Consultants Pvt. Ltd., New Delhi 01/53/8/368/AM-14/C-32/IC	4.2.2014		09 nos. Holographic Weapon Sight	2.45	Deferred for want of information from the firm sought by DRDO.
121.	21	Audo Viso P Ltd., New Delhi 01/53/8/522/AM-14/A-75/IC	11.2.2014		24 nos. of Plastic Dummy Weapon	2.25	Deferred . MHA vide ID No.IV-13011/22/12- Prov.II/571 dated 11.3.2014 has informed that the subject items for the use of INS Abhimanyu which comes under Ministry of Defence and requested to

						approach Ministry of Defence for comments.
122. 1	22	WWW Defence, New Delhi 01/53/8/533/AM-14/W-9/IC	13.2.2014	11 no. of Night Vision Sight ONS-4V	29.45	Deferred for want of comments from MHA.
123. 1	23	Director General of Police Operations (OCTOPUS), Hyderabad 01/53/162/850/AM-11/A-38/IC	16.5.2013	02 nos. of defective Colt 9mm SMG Barrels		Deferred for want of comments from MHA.
	24	Srijan Systems P Ltd., New Delhi 01/53/8/537/AM-14/S-125/IC	27.2.2014	05 nos. of Six Shot Launcher as per ANF2B	0.5	Deferred for want of information from the firm sought by DRDO and comments awaited from MHA.
	25	Srijan Systems P Ltd., New Delhi 01/53/8/536/AM-14/S-126/IC	26.2.2014	4500 nos. Birds Whistler & 4500 nos. Blank cal.6mm as per ANF2B	1.6	Deferred for want of information from the firm sought by DRDO and comments awaited from MHA.
	26	Cassiopeia Consultants P Ltd., New Delhi 01/53/8/560/AM-14/C-45/IC	28.2.2014	48 nos. of Holographic Weapons Sight (Model XPS 3-0) as per ANF2B	41.28	Deferred for want of comments from MHA and DRDO.
127. 1	27	Director General of Police Organisation (Octopus & Greyhounds) A.P. Hyderabad 01/53/162/790/AM-14/A-79/IC	5.3.2014	794 nos. of Colt CM-901 Weapons as per ANF2B	1181.53	Deferred for want of comments from MHA.
128. 1	28	Kapri Corp. Mumbai 01/53/8/577/AM-14/K-33/IC	10.3.2014	250 pcs. Of Cartridges for Disruptor as per ANF2B	9.37	Deferred for want of comments from MHA.
129. 1	29	DG Police, Maharashtra Rajya Police Mukhayalaya, Mumbai 01/53/162/811/AM-14/M-58/IC	19.3.2014	Arms & Ammunition	US \$ 30,950/-	Deferred for want of comments from MHA.
130. 1	30	Dinex India P Ltd., Dehradun 01/53/8/600/AM-14/D-24/IC	20.3.2014	1,00,000 nos. of Paper Tube Primed Hulls, 12 Gauge, 12 MM Brass	4.44	Deferred for want of comments from MHA.
131. 1	31	Srijan Systems P Ltd., New Delhi 01/53/8/613/AM-14/S-147/IC	25.3.2014	6250 nos. of Bird Whistler, 3750 nos. of Bird Bombs & 1000 nos. of Blanks Cal 6mm	4.05	Deferred for want of comments from MHA.
	32	Essel Shyam Technologies Ltd., New Delhi 01/53/8/630/AM-14/E-24/IC	3.4.2014	10 nos. of Insat Transmitter: JRT2720/Jinyang	4.81	Deferred for want of comments from MHA.
	33	Ankur Flourides, Ghaziabad 01/53/8/04/AM-15/A-1/IC	15.4.2014	Blank firing guns & Cartridges as per Appendix-1	11.11	Deferred for want of comments from MHA.

	34	Airport Authority of India, New Delhi 01/53/8/30/AM-15/A-3/IC	17.4.2014	01 nos. of Distance Measuring Equipments	174.82	Deferred for want of comments from MHA.
	35	LNG Security Services Pvt Ltd., New Delhi 01/53/8/193/AM-12/L-8/IC	29.8.2013	Water Jet Disrupter RE 70 M3 Plus		Deferred for want of comments from MHA.
PART-XVII(Textiles)						
	1	Hardik International, Panipat 01/53/162/1334/AM14/H-33/IC	19.3.2013	65.840 MTs Clothing	3.56	Deferred for want of comments from Ministry of Textiles.
	2	Shiraz Impex, Srinagar 01/53/8/558/AM-14/S-134/IC	28.2.2014	5,00,000 kgs of Old & Used Woolen Clothing as per ANF2B	157.5	Deferred for want of comments from Ministry of Textiles.
	3	A2Z Infrastructure Ltd., Gurgaon 01/53/162/598/AM-14/A-63/IC	8.1.2014	73000 MT of Trims from used and discarded clothes, carpet, shredded Rags, Scrap Twine, Cordage upto maximum size 12" (length) x 12" (width)	730	Deferred for want of comments from Ministry of Textiles.
PART-XVIII(Shipping)						
	1	Galvanisers India, Mumbai 01/53/8/219/AM13/G-15/IC	27.7.2012	(i) 2400 Parachut Rocket, (ii) 3600 Hand Flare and (iii) 1200 Orange Smoke	3604	Deferred for want of comments from M/o Shipping.
	2	Reliance Industries Ltd., Mumbai 01/53/8/112/AM14/R-6/IC	28.5.2013	1 no of RACON (Radar Responding Beacon) Model Helkeo - SX, Make - Kannad	12.99	Deferred for want of comments from M/o Shipping.
	3	Reliance Industries Ltd., Mumbai 01/53/8/113/AM14/R-7/IC	29.5.2013	One RACON (Responding Beacon) Model Helkeo - SX, Make - Kannad	12.99	Deferred for want of comments from M/o Shipping.
	4	Elcome Marine Services P. Ltd., Mumbai 01/53/8/226/AM-14/E-5/IC	3.9.2013	01 no. of Racon Helkeo (sx) Radar responding Beacon complete with all accessories	12.5	Deferred for want of comments from M/o Shipping.
	5	Elcome Marine Services Pvt. Ltd., Navi Mumbai 01/53/8/316/AM-14/E-10/IC	18.10.2013	01 no. of DX64S Digital Radar with 24" Radome complete with all accessories	13.13	Deferred for want of comments from M/o Shipping.
	6	Elcome Integrated Systems P Ltd., Navi Mumbai 01/53/8/500/AM-14/E-17/IC	28.1.2014	01 no. Night Vision Binocular with Complete accessories	0.26	Deferred for want of comments from M/o Shipping.
	7	Elcome Integrated Systems P Ltd., Navi Mumbai 01/53/8/512/AM-14/E-19/IC	5.2.2014	32 nos. of Night Vision Binoculars with complete accessories	70.29	Deferred for want of comments from M/o Shipping.
	8	The Great Eastern Shipping Co.Ltd., Mumbai 01/53/8/519/AM-14/T-35/IC	11.2.2014	01 set of Marine Radar with accessories Model JMA 9132-SA Make Japan Radio Co.	20.72	Deferred for want of comments from M/o Shipping.
PART-XIX(M/o Defence)						
	1	A.M. Industrial Enterprises, New Delhi	28.10.2013	09 nos. of Bushnell Night Vision Binocular	3.61	Deferred for want of comments from

		01/53/162/485/AM-14/A-53/IC				MoD & MoEF(WL)
	2	LNG Security Services P Ltd., New Delhi 01/53/8/323/AM-14/L-3/IC	10.10.2013	2000 nos. of Cartridges	70.31	Deferred for want of comments from MoD.
	3	Surya Telecome P Ltd., New Delhi 01/53/8/455/AM-14/S-112/IC	26.12.2013	01 no. RM 580 Night Vision Sight & 01 no. Gen 2+ Super Night Scout Binocular RM-95B	2.64	Deferred for want of information from the firm sought by DRDO.
	4	Srijan Systems P Ltd., New Delhi 01/53/8/530/AM13/S-105/IC	11.2.2013	19 Pics Signal Pistol	Proportionate value	Deferred for want of information from the firm sought by DRDO.
	5	Agile Defsys P. Ltd., Chandigarh 01/53/162/98/AM14/A-12/IC	14.5.2013	2 nos of Holographic/Reflex sight including mounting arrangement	0.51	Deferred for want of comments from MoD
	6	Technopower International, Mumbai 01/53/162/140/AM14/T-2/IC	31.5.2013	1 no. Tough Wall Radar System (ReTwis demo-set Model-Retwiz 4.3 set contains)	1.94	Deferred for want of information from the firm sought by DRDO.
	7	Agile Defsys P. Ltd., Chandigarh 01/53/162/790/AM13/A-45/IC	25.09.2012	2 nos of Holographic/Reflex sight	0.38	Deferred for want of information from the firm sought by DRDO.
	8	Sree Bhagavathi Industries, Mumbai 01/53/162/338/AM-14/S-71/IC	23.8.2013	01 no. of Bushnell Night Vision Binoculars	US \$ 449/-	Deferred for want of information from the firm sought by DRDO.
	9	Audo Viso P. Ltd., New Delhi 01/53/8/331/AM-14/A-50/IC	14.10.2013	02 nos. of Night Owl Optics Night Vision Binocular (Model - NOB5X)	0.6	Deferred for want of comments from MoD
	10	Tremendous Shooting Industries, Moradabad 01/53/8/597/AM-14/T-41/IC	14.3.2014	04 nos. of .177 Air Rifel & 04 nos. of .177 Air Pistol	12.24	Deferred for want of information from the firm sought by DRDO.
	11	HQ, SFF, Delhi Cantt. 01/53/162/825/AM-14/S-142/IC	19.3.2014	1,35,000 Ammunition (5.56 mm Ball Linked for NEGEV LMG)	\$ 87,090/-	Deferred for want of comments from DRDO
	12	Elcome Marine Integrated Systems P Ltd., Mumbai 01/53/8/602/AM-14/E-23	20.3.2014	08 nos. of NSC BB25/8XU Complete with all accessories & 08 nos. of NSC BB30/12SU Complete with all accessories	309.30	Deferred for want of information from the firm sought by DRDO

		Audo Viso P Ltd, New Delhi 01/53/8/626/AM-14/A-86/IC	3.4.2014	Complete with all accessories 3 nos. of NYX-7 PRO HDi Night Vision Google	5.00	DRDO. Deferred for want of comments from DRDO
PART-XX(Misc)						
160. 1	1	Albany Molecular Research Hyderabad Research Centre, P Ltd., Hyderabad 01/53/8/108/AM14/A-19/IC	24.5.2013	4.50 Kg Deuterium Compound	12.5	Deferred for want of comments from Department of Atomic Energy.
161. 1	2	AL-Hadeed MFG & Trading P.Ltd., Chennai 01/53/8/344/AM-14/A-52/IC	23.10.2013	400 nos. of GPS Tracker	9.83	The Committee decided that all the cases pertain to GPS shall be considered after receiving the comments from the concerned technical authority.
162. 1	3	Tokyo Sales Corporation, Delhi 01/53/8/367/AM-14/T-22/IC	7.11.2013	1 no. of Vehicle Tracking System, 01 no. Wiring of Vehicle Tracking System, 600 nos. Relay, 300 nos. MIC, 600 nos. SOS	6.84	
163. 1	4	Progressive Infoways, Delhi 01/53/8/376/AM-14/P-31/IC	12.11.2013	5000 pcs. of GPS Tracker	70.24	
164. 1	5	Shigam Telematics P. Ltd., New Delhi 01/53/8/320/AM-14/S-83/IC	8.10.2013	200 nos. of GPS Tracker	7.96	
165. 1	6	Qwick Soft., Chennai 01/53/162/698/AM-14/Q-5/IC	3.2.2014	GPS Tracker	1.81	
166. 1	7	Quic Soft, Chennai 01/53/8/576/AM-14/Q-6/IC	5.3.2014	75 nos. of GPS Tracker as per ANF2B	1.81	
167. 1	8	J. Technologies India P. Ltd., Coimbatore 01/53/162/608/AM-14/J-20/IC	17.12.2013	500 nos. GPS Vehicle Tracker	14.07	
168. 1	9	B. Tree Technologies, Chennai 01/53/162/837/AM-14/B-39/IC	19.3.2014	300 nos. GPS Vehicle Tracker M528	7.44	
169. 1	10	Shrimankar Fuel Tech. P Ltd, Ahemdabad 01/53/8/608/AM-14/S-145/IC	18.3.2014	1000 nos. GPS/GPRS/GSM Vehicle Tracking Device/Personal Tracker	32.44	
170. 1	11	Lunina Right Solution Marketing Pvt. Ltd., Chennai 01/53/162/766/AM-14/L-10/IC	19.2.2014	400 nos. Vehicle GPS Tracking Device	7.26	
	12	Magneti Marellium Electronic Systems Pvt. Ltd., Gurgaon 01/53/171/12/AM-15/M-4/IC	16.4.2014	10,000 nos. of T Box Tata HCV (GPS System) as per ANF2B.	587.20	

172. 1	13	Dr. Willmar Schwabe India P. Ltd., New Delhi 01/53/8/443/AM-14/W-7/IC	24.12.2013	25 kgs Cochineal/Coccus Cacti/Dactylopius Coccus Costa	2.87	Deferred for want of information sought by this Directorate.
173. 1	14	Met Trade India Ltd., Delhi 01/53/8/338/AM-14/M-29/IC	29.10.2013	10000 MTs of Aluminium Dross	6255	Deferred for want of comments from M/o Mines & MOEF.
174. 1	15	Syndicate Innovations Internationals Ltd., Delhi 01/53/8/555/AM-14/S-133/IC	28.2.2014	1000 pcs. Of Air Rifles & Air Pistol of 1.77 Caliber	282.48	Deferred for want of comments from M/o Youth Affairs & Sports and MHA.
	16	Rose International, Kolkata 01/53/8/603/AM-14/R-35/IC	24.3.2014	10,000 MTs of Fresh Potato	186.00	Deferred for want of comments from D/o Agriculture & Cooperation.
	20	Naresh International, Delhi 01/53/8/432/AM12/N-24/IC	26.11.2011	Sandal wood (AFRICAN)–100 MTs	150	Deferred for want of comments from MoEF(Forests).
	21	Jagan Nath Prem Nath, Delhi 01/53/8/576/AM12/J-20/IC	10.2.2012	55 MTs Sandal Wood	94.32	Deferred for want of comments from MoEF(Forests).

3.3 Following 03 Three) applications were granted ex-facto approval.

Sl. No.	Case No.	Name of the firm / File No.	Date of forwarding/ receipt	Item of Import	CIF Value (Rs. lakh)	Decision of the IMC
PART-I Animal Husbandry Dairying & Fisheries (AHD&F).						
1.	10	S. Chandrasekhar, Chennai 01/53/162/Misc/AM-14/S-131/IC	11.3.2014	01 no. of Dog as per ANF2B	NIL (being a personal Pet)	The Committee decided to accord for Ex-Post Facto approval for grant of permission on the recommendation of D/o AHD&F.
2.	20	Rajan Thind, New Delhi 01/53/8/601/AM-14/R-34/IC	19.3.2014	01 no. of Dog	0.10	The Committee decided to accord for Ex-Post Facto approval for grant of permission on the recommendation of D/o AHD&F.
PART-IX M/o Environment & Forest (Ozone cell) (MoEF (O)).						
3.	13	M/s Carrier Midea India Pvt. Ltd., Gurgaon 01/53/8/598/AM-14/C-49/IC	14.3.2014	67963 sets of Air Conditioners containing HCFC-22 (R-22) Gas as per ANF2B	19250.89	The Committee decided to accord for Ex-Post Facto approval for grant of permission on the recommendation of MoEF(O).

3.5 Following **06 cases** were **closed** as the firms are not replying to the information/sclarification sought by the concerned Ministry/Departments.

Sl. No.	Case No.	Name of the firm / File No.	Date of forwarding/ receipt	Item of Import	CIF Value (Rs. lakh)	Decision of the IMC
PART-III Heavy Industry.						
1.	1	Udaya Sound, Kochi 01/53/162/580/AM-14/U-8/IC	6.12.2013	01 no. Used Generator	10.75	The Committee decided to close the case.
PART-IV Information technology.						
2.	2	Cadensworth India Ltd., Chennai 01/53/8/458/AM13/C-42/IC	14.12.2012	142 Nos. of Refurbished Computer Parts	67.3	The Committee decided to close the case.
PART-VI D/o Industrial Policy & Promotion (DIPP)						
3.	11	Eastman Reclamations, Jalandhar 01/53/8/307/AM-14/E-9/IC	3.10.2013	2500000 Kgs of Used Tyres with or without & Natural/ Butly Tubes with or without cut	318.5	The Committee decided to close the case.
4.	12	Tinna Rubber & Infrastructure Ltd., New Delhi 01/53/8/412/AM-14/T-28/IC	5.12.2013	5000 M.T. of Tyres Scrap cut in 2 & 3 pcs (Arises from used & old tyres)	256	The Committee decided to close the case.
PART-IX (MOEF(O)						
5	1	Dev Peripherals, Silvassa 01/53/8/431/AM-14/D-14/IC	20.12.2013	2110 pcs. Of Window and Split Aircon Components Compressors with HCFC Gas	163.93	The Committee decided to close the case.
6	2	Echovision Electronics, Silvassa 01/53/8/432/AM-14/E-11/IC	20.12.2013	1910 pcs. Of Window and Split Aircon Components Compressors with HCFC Gas	160.74	The Committee decided to close the case.

4. Next meeting will be held on 15.5.2014 at 10.30 a.m.

5. The meeting ended with a vote of thanks to the Chair.